

Services are met by imports in case the required equipment systems are not available at all or in adequate quantities through indigenous sources. Such imports of equipment systems is made from a number of countries. Orders for imports are placed keeping in view such factors as technical specifications, prices, delivery schedules, credit terms and assurances for transfer of technology where required.

(b) It will not be in the interest of our National security to supply details of imports made from various sources.

#### **Strike by Postal Employees in Surendranagar (Gujarat)**

3325. SHRI DIGVIJAY SINH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether after the postal strike in Surendranagar (Gujarat) in 1984, the striking employees have suffered loss of pay for a certain number of days ;

(b) whether they have appealed for clemency and asked for remission ; and

(c) the decision taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) (a) Yes, Sir.

(b) Most of the striking employees have represented for clemency and remission of the punishments only in the second week of July, 1985.

(c) The representations are under consideration.

#### **Strike in Bharat Leather Corporation**

3326. SHRI GURUDAS KAMAT : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the workers union of the Government owned Bharat Leather Corporation are on strike for the last few months ;

(b) if so, what are the demands of the employees union ; and

(c) what efforts have been made by the Government to end the strike.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) A section of the workers of the Bharat Leather Corporation was on strike since April 26, 1985. However, as a result of a series of meeting held between the representatives of the Union, the Management and Senior Officers of this Department, the strike has since been called off on 5.8.1985.

#### **Development of advanced Weaponry System**

3327. SHRI BHOLA NATH SEN : Will the Minister of DEFENCE be pleased to state :

(a) the steps taken/proposed to ensure that India does not lag behind other countries in the world in the development of advanced weaponry system ;

(b) what is the present position ; and

(c) the success proposed to be achieved during the Seventh Five Year Plan period ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) Defence Research & Development Organisation (DRDO) is continuously engaged in the design and development of weapons and equipment based on the operational requirements defined by three Services and to help in their indigenous production.

(b) The present R&D activities of Defence Research & Development Organisation are lighted in Chapter VIII of this Annual Report of the Ministry of Defence, 1984-85.

(c) A large number of sophisticated advanced weapon systems have been proposed to be undertaken for development during the Seventh Plan period to meet the Services requirements of 1990s to a large extent.

#### **Applicants seeking collaboration with Foreign Companies**

3328. SHRI CHINTA MOHAN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether a number of applicants have approached Government for having collaboration with foreign companies ;

(b) if so, the details of such applicants ; and